

cerned, action as required to implement the provisions of Memorandum of Settlement on Tripura has, by and large, already been taken. TNV personnel and came overground and deposited arms and ammunition according to a time bound programme thus restoring normalcy in Tripura. All the former underground elements of the TNV have already been rehabilitated. More powers have been given to the District Council in Tripura through Sixth Schedule to the Constitution (Amendment) Act, 1988 which came into force w.e.f. 16.12.1988. Measures identified for economic development of Tripura are under various stages of implementation. All India radio has increased the content of their programme in the tribal language;

(b) The Government had approved an assistance of Rs. 25 crores for implementation of the TNV Accord against which an amount of Rs. 21.39 crores has been related so far. No specific provision in this regard is made and funds are related out of the block central assistance being provided to the State Government.

Dredging Facilities in Cochin Port

547. SHRI BASUDEV ACHARIA: Will the Minister of SURFACE TRANSPORT be pleased to state the steps proposed to be taken to arrange sufficient dredging facilities in Cochin Port in order to meet the maintenance and development requirements?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISSHANNAN): Presently, the Port has two small dredgers. A new grab dredger of 1500 cu.m hopper capacity is under construction and is expected to be delivered by the end of December, 1990. The dredging facilities of the Port are also

supplemented by the dredgers of the Dredging Corporation of India.

Talks with China on Border Dispute

548. SHRID. AMAT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any fresh talks are proposed to be held with China to resolve Sino-Indian border dispute; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). The boundary question is the subject of continuing discussion between the Governments of India and China. Government are committed to the resolution of the boundary question in a fair and reasonable manner through peaceful negotiations.

Number of Vacancies Reserved for SC/ST in IFS(B) Grade-IV

549. SHRI BHAGEY GOBARDHAN: Will the minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of vacancies reserved SC/ST In Grade-IV of the General Cadre of IFS(B) in the year 1981;

(b) the number of vacancies filled on the basis of UPSC's Assistant's Grade Examination, 1981; and

(c) the number of vacancies dereserved / carried forward and the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). The indent placed by Ministry of External Affairs with UPSC, was for 78 Assistants to be recruited on the basis of 1981 Assistant's Grade Examination. The numbers reserved for SC & ST were 12 and 7 respectively. This

included one reservation in respect of ST, carried forward from 1980.

UPSC sent to the Ministry 76 nominations in total, including 12 of SC and 7 of ST candidates.

Out of the 76 nominations received, a total of 54 candidates finally joined MEA. This included 8 SC candidates and 4 ST candidates. It may be noted that the percentage of SC/ST candidates joining the Ministry was in keeping with the constitutional requirement (viz. 15 and 7 1/2 %)

(c) The Ministry had no reason to dereserve any of the reserved vacancies. Thus no vacancies were carried forward to the next year.

Loss Suffered in the Manufacture of Electronic Typewriter

550- SHRI SANAT KUMAR MANDAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total amount invested by the Hindustan Teleprinters Limited in the manufacture of electric typewriter since the seventies;

(b) the total loss suffered by the Company in this project;

(c) whether any responsibility has been fixed for the loss; and

(d) if so, the outcome thereof and if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) : (a) The total expenditure incurred by Hindustan Teleprinters Limited in the manufacture of electric typewriters since the seventies has been about Rs. 247 lakhs.

(b) There have been two projects to manufacture electric typewriters; the first was taken up in 1972-73 as an indigenous effort and loss incurred in respect of that project was RS. 33.12 lakhs. The second project based on the foreign collaboration got implemented in 1983-84 onwards and loss, if any, has not been assessed as the project has not been closed finally.

(c) and (d). No Sir. It was considered that the loss suffered in the 1972-73 project has been quite compensated in terms of the experience gained by the staff of Hindustan Teleprinters Limited.

Development of Fertilizer Industry

551. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a scheme for development of fertilizer industry during the Eighth Five Year Plan has been chalked out; and

(b) if so, the broad outlines thereof indicating the additional production capacity likely to be created?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVILAL): (a) and (b). The Working Group on Fertilizers set up by the Planning Commission in the context of the preparation of the VIII Five Year Plan (1990-5) has recommended implementation of the delayed nitrogenous fertilizer projects of the VII Plan and expansion of the three existing gas-based Plants along the HBJ pipeline. The Working Group has also recommended setting up of new DAP and Nitro-phosphate plants aggregating a capacity of 0.6 million tonnes of P 205 during the VIII Plan in addition to retrofitting and revamping of the existing phosphatic fertilizer plants. The production capacity at the end of the VIII Five Year Plan as per the recommendations of the Working Group will be as follows:-